

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : Rst.A/07/CHE/2021  
NAME OF PETITIONER : Mankavalam Raja of M/s Rock Stone Shelters India Pvt Ltd  
NAME OF RESPONDENT : RoC, Coimbatore  
SECTION : 252(3) of CA 2013

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**ORDER**

The Applicant is represented by Mr. Manivannan, Advocate through video conferencing platform. There is no representation on behalf of the Respondent.

The report of the RoC, Coimbatore is awaited.

List this matter on **25.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)